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- (3) Discovery of letter bomb in the Ministry qf Agriculture on 14-9-1982.
- (4) Discovery of bomb on the Railway Track near Purana Qilla on 19-11-1982.
- (5) Explosion at the U.S.S.R. Embassy on 19-11-1982.
- (6) Discovery of a grenade near Gate No. 13 of National Stadium on 1-12-1982.
- (7) Explosion i_n front of House No. 9/365, Khichri Pur, Delhi on 26-12-1982.
- (8) Explosion of two crackers near C-2, Ltawrence Road, Bus Stand on 6-1-1983.
- (9) Explosion at th_e Air France Office situated in Scindia House on 4-2-1983.
- (10) Explosion in the Office of the Iraqi Airways situated in Ansal Bhavan on 4-2-1983
- (11) Explosion at Shanti Path opposite main gate of U.S. Embassy on 11-2-1983.
- (12) Explosion in Palika Bazar on 8-3-1983.
- (13) Explosion at I.S.B.T. on 8-3-83.
- (14) Explosion at Gole Post Office on 12-3-1983.
- (15) Explosion of bomb in front of Flat No.|516, Mukherji Nagar on 6-4-1983.
- (16) Discovery of hand grenade in Lavatory of Sarai, Gurdwara Sis Ganj on 20-5-1983.
- (c) and (d) Organisations like the P.L.A. of Manipur, Dal Khalsa etc. are suspected to be behind these incidents. One person has been arrested and non-bailable warrants for arrest of four persons have been issued. Efforts are afoot to arrest them.
- 1303. [Transferred to the 9th August, 1983],

1304. [Transferred to the 12th August, 1983].

Suicide committed by women in Delhi

1305. SHRIMATI ILA BHATTA-CHARYA: Wgl the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of women who have committed suicide during last year in Delhi;
- (b) whether it is a fact that most of the suicide cases are due to dowry;
- (c) if so, what are the steps Gov ernment have taken to prevent such occurrences in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) During the year 1982, 272 women are reported to have committed suicide in Delhi.

- (b) Allegations of dowry harassment have been made in 29 of these cases.
- (c) A Special Cell under the charge of a Woman Deputy Commissioner of Police has been set up at the Police Headquarters to undertake investigation of dowry death cases and to pursue them in the courts. Instructions have been issued that serious notice should be taken of all ca&es oi attempted suicide or death undei suspicious circumstances of younj married women.

In order to ensure speedy investigation and to provide more deterren punishment, amendments in the Dowr Prohibition Act, the Indian Penal Cod the Criminal Procedure Code and th Evidence Act, are being made.

Committee on Minorities' Grievance

1306. SHRI SYED SHAHABUDDIN Will the Minister of HOME AFFAIR be pleased to refer to the reply 1 Unstarred Question 1105 given in tt